

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 9805/2019

(Arising out of impugned final judgment and order dated 18-12-2018 in CRLA No. 1871/1990 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

BHUPENDRA SINGH

Respondent(s)

Date : 07-03-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DINESH MAHESHWARI

HON'BLE MR. JUSTICE VIKRAM NATH

For Petitioner(s) Mr. Garvesh Kabra, AOR
Mr. Abhishek Chaudhary, Adv.
Mrs. Pooja Kabra, Adv.

For Respondent(s)
Mr. Pulkit Tare, AOR

UPON hearing the counsel the Court made the following
O R D E R

List this matter after two weeks, as prayed.

(POOJA SHARMA)
SENIOR PERSONAL ASSISTANT

(RANJANA SHAILEY)
BRANCH OFFICER